

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO- †3510  
TO BE ANSWERED ON- 08/08/2022

**FOREST LAND ALLOTTED TO TRIBAL PEOPLE**

†3510. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether tribal people in the tribal dominated areas of the country have been allocated forest land for agricultural produce to help them earn their livelihood;
- (b) if so, the number of such tribal people who have been allocated forest land till date in tribal dominated areas, particularly in Maharashtra during the last three years;
- (c) whether the Government has formulated/proposed to formulate any programme for making provision of water to irrigate the forest land allocated to these tribal farmers; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI BISHWESWAR TUDU)

**(a) & (b):** Under the provisions of ‘the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 (in short FRA) rights are recognized and vested to the eligible individuals and community from amongst Scheduled Tribes and Other Traditional Forest Dwellers to use forest land and resources for their livelihood through the respective State Governments / UT Administrations. As per the information received from State Governments a total of 44,29,065 claims (42,60,247 individual and 1,68,818 community claims) have been filed and 22,34,292 titles (21,32,217 individual and 1,02,075 community claims) have been distributed to the extent of 1,59,12,693 acres of forest land (45,47,165 acres individual and 1,13,65,528 acres community) upto 31.03.2022. The State-wise details of number of claims received (individual and community), number of titles distributed (individual and community) and extent of forest land for which titles distributed (individual and community) upto 31.03.2022 is at **Annexure**.

**(c) & (d):** Ministry of Tribal Affairs is not implementing any specific scheme for irrigation of the forest land allocated to tribal farmers under FRA. However, the forest land for which titles have been distributed is also covered under different agriculture/irrigation programmes/schemes implemented by Central and State Governments. Dedicated funds have been allocated as Scheduled Tribe Component (STC) under the schemes of irrigation implemented by various Central Ministries, which inter-alia includes funds allocated during 2022-23 as under:

Name of the Programme / Scheme	Implementing Central Ministry / Department	STC funds allocated during 2022-23 (Rs. in crore)
Har Khet Ko Pani	Department of Water Resources, River Development and Ganga Rejuvenation	110.00
Accelerated Irrigation Benefit Programme and National/Special Projects	Department of Water Resources, River Development and Ganga Rejuvenation	600.00
Integrated Watershed Development Program	Department of Land Resources	204.40

Annexure refer to in reply to Part (a &amp; b) of Lok Sabha Unstarred Question No. †3510 for 08.08.2022.

State-wise details of claims received, titles distributed and the extent of forest land for which titles distributed (individual and community), as on 31.03.2022, is indicated below:

S. No.	States	No. of Claims received upto 31.03.2022			No. of Titles Distributed upto 31.03.2022			Extent of Forest land for which titles distributed (in acres)		
		Individual	Community	Total	Individual	Community	Total	Individual	Community	Total
		1	2	3	4	5	6	8	9	10
1	Andhra Pradesh	2,74,078	3,294	2,77,372	2,10,828	1,822	2,12,650	4,36,606	5,26,454	9,63,060.00
2	Assam	1,48,965	6,046	1,55,011	57,325	1,477	58,802	NA/NR	NA/NR	NA/NR
3	Bihar	8,022	NA/NR	8,022	121	0	121	NA/NR	NA/NR	NA/NR
4	Chhattisgarh	8,66,955	50,806	9,17,761	4,45,573	45,303	4,90,876	8,98,009.99	47,83,047.02	56,81,057.02
5	Goa	9,758	378	10,136	138	11	149	299.00	16.93	315.92
6	Gujarat	1,82,869	7,187	1,90,056	91,686	4,597	96,283	1,56,924.55	12,36,490.19	13,93,414.74
7	Himachal Pradesh	2,746	275	3,021	129	35	164	5.96	4,741.80	4,747.76
8	Jharkhand	1,07,032	3,724	1,10,756	59,866	2,104	61,970	1,53,395.86	1,03,758.97	2,57,154.83
9	Karnataka	2,88,357	5,938	2,94,295	14,680	1,343	16,023	19,988.66	36,340.40	56,329.06
10	Kerala	43,466	1,109	44,575	26,745	183	26,928	35,448.94	0.00	35,448.94
11	Madhya Pradesh	5,85,326	42,187	6,27,513	2,66,609	27,976	2,94,585	9,02,750.46	14,63,614.46	23,66,364.92
12	Maharashtra	3,62,679	12,037	3,74,716	1,65,032	7,084	1,72,116	3,92,928.73	27,36,660.68	31,29,589.41
13	Odisha	6,27,998	15,282	6,43,280	4,52,164	7,624	4,59,788	6,66,089.10	3,37,043.36	10,03,132.46
14	Rajasthan	85,243	2,016	87,259	45,135	361	45,496	63,788.43	12,289.96	76,078.39
15	Tamil Nadu	33,755	1,082	34,837	8,144	450	8,594	9,626.44	NA/NR	9,626.44
16	Telangana	2,04,176	2,808	2,06,984	97,434	102	97,536	3,10,916.00	3,631.00	3,14,547.00
17	Tripura	2,00,696	277	2,00,973	1,27,931	55	1,27,986	4,60,182.41	91.17	4,60,273.58
18	Uttar Pradesh	92,577	1,162	93,739	18,049	861	18,910	19,190.27	1,20,776.00	1,39,966.27
19	Uttarakhand	3,587	3,091	6,678	184	1	185	0.00	0.00	0.00
20	West Bengal	1,31,962	10,119	1,42,081	44,444	686	45,130	21,014.27	572.03	21,586.29
21	Andaman & Nicobar Islands	0	0	0	0	0	0	0	0	0
22	Ladakh	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>42,60,247</b>	<b>1,68,818</b>	<b>44,29,065</b>	<b>21,32,217</b>	<b>1,02,075</b>	<b>22,34,292</b>	<b>45,47,165</b>	<b>1,13,65,528</b>	<b>1,59,12,693.04</b>

NA/NR-Related figure is either not available or not reported.

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